GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:36 ANSWERED ON:23.02.2010 PLAN TO TACKLE HUMAN TRAFFICKING Panda Shri Baijayant

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to devise a new action plan to tackle human trafficking in the country;
- (b) if so, the details thereof;
- (c) whether there is any provision to set up anti-human trafficking teams at the district level in the country; and
- (d) if so, the number of districts in which such teams have been set up, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): Ministry of Women & Child Development, as the Nodal Ministry, in collaboration with Ministry of Home Affairs, Ministry of Labour & Employment, National Human Rights Commission and National Commission for Women, is developing an Integrated Plan of Action (IPOA) to prevent and combat human trafficking with special focus on children and women. This Plan of Action is to ensure convergence between the various Central Ministries, State Governments along with other stakeholders such as NGOs, community based organizations and the civil society at large, including the corporate sector to combat trafficking in persons.

A Project on "Strengthening law enforcement response in India against trafficking in persons through training and capacity building" was taken up in the Ministry of Home Affairs as a Joint initiative of the Government of India and the United Nations Office on Drugs and Crime, in select States (Andhra Pradesh, Goa, Maharashtra, West Bengal and Bihar). The project which started in April, 2006 was completed on 31st Dec. 2009. Under the above project, nine Anti Human Trafficking Units involving government officials and NGOs have been set up in the states of Goa, West Bengal, Andhra Pradesh and Bihar and they are all functional.